COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 91 OF 2015 &</u> IA NOS.140 OF 2015 AND 560 OF 2016

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Raichur Bio Energies Pvt. Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Pritha Srikumar

Ms. Neha Mathen

Counsel for the Respondent(s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri for R-1

Ms. Pratiksha Mishra for R-2 & R-3

Mr. G.S. Kannur Mr. S. Nithin

Ms. Preeti Singh for R-4

ORDER

We have heard learned counsel for the parties. Arguments are concluded. *Judgment is Reserved.*

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson